

DIVISION BENCH  
COURT - II

**O-223**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/30(KB)2022  
COMP.APPL/105(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> NOVEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	RAGHAV GOENKA VS OCTAVIUS TEA & INDUSTRIES LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance (via video conferencing/physically)**

**ORDER**

1. None for the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **20.12.2023**.

**Arvind Devanathan  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

*Ar.*